

8ITEM NO.56

COURT NO.12 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 128-129/2016
(Arising out of impugned final judgment and order dated 04/09/2015
in SBCRM No. 2450/2015 08/01/2015 in SBCRM No. 2990/2014 04/09/2015
in SBCRM No. 2990/2014 passed by the High Court Of Rajasthan At
Jodhpur)

SANDEEP Petitioner(s)

VERSUS

STATE OF RAJASTHAN & ORS. Respondent(s)
(With appln. (s) for c/delay in filing SLP and exemption from
filing O.T.)

Date : 28/04/2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) MR. Sangram S. Saron,Adv.

Mr. Shree Pal Singh,Adv.

For Respondent(s) Mr. Rajmangal Kumar,Adv.

Mr. K. V. Mohan,Adv.

Mr. Ram Naresh Yadav,Adv.

Mr. Milind Kumar,Adv.

Mr. Rishabh Sancheti,Adv.

Mr. T. Mahipal,Adv.

UPON hearing the counsel the Court made the following

O R D E R

List on Friday i.e. 5 th

May, 2017.

(Madhu Bala)

(Veena Khara)

Court Master

Court Master